Annexure 7 Name of the corporate debtor: Unity Appliances Limited; Date of commencement of CIRP: 6th May, 2021; List of creditors as on: 12-08-2021															
			Name of the	corporate deptor:	Unity Appliances	Limited; Dat	te of commenceme	ent of CIRP: 6th	iviay, 2021;	List of credi	tors as on: 1	2-08-2021			
					Lis	st of operatio	onal creditors (Gov	ernment dues)							
	1		1		I										(Amount in Rs.)
SI. No.	Details of Claimant		Details of claim received		Details of claims admitted						Amount	Amount of	Amount of claim	Amount of claim under	Remarks, if any
										of contingen	any mutual dues, that	not	verification		
	Department	Government	Date of receipt	Amount claimed	Amount of	Nature of	Amount covered	Amount	Whether	% of	t claim	may be set			
	-				claim admitted	claim	by security	covered by	related	voting		off			
							interest	guarantee	party?	share in					
										CoC, if					
										applicable					
1	Employees Provident Fund Organisation	Central Government	09-08-2021	21,96,847	21,96,847		NA	NA	NA	NA	NA	NA	NA		The previous claim was for the amount of Rs. 40,82,251/-, however after verification the amount of eligible claim amounted to Rs. 21,96,847/ Therefore, the PF department assessed the salary registers and after completing the assessment process, they filed revised claim and the same was thereafter admitted by the resolution professional.
	Employees State Insurance Corporation	Sub Regional Office - Madurai	02-09-2021	99,094	99,094	NΔ	NA	NA	NA	NA	NA	NA	NA	NA	NA

